

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.320**

Intro. Application 105/2022

IN

60/271/272/ND/2019

**IN THE MATTER OF:**

M/s. Nityanta Technologies Pvt. Ltd.

.... APPLICANT/PETITIONER

**SECTION**

**U/s 271/272**

**Order delivered on 13.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears for the parties. In the interest of justice, the matter is adjourned to  
**03.03.2023.**

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(PRAVEEN GUPTA)**  
**MEMBER (JUDICIAL)**